

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 190/2024

In the matter of:

"News item appearing in The Times of India dated 25.01.2024 titled "161 illegal colonies on 'O-zone' making river water toxic".

NDOH: 30.08.2024

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Filed by:

(Delhi Pollution Control Committee)
Respondent

New Delhi:
Dated:27.08.2024

①

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 190 / 2024**

In News item titled "161 illegal colonies on O-Zone making river water toxic" appearing in The Times of India dated 25.01.2024.

RESPONSE OF DELHI POLLUTION CONTROL COMMITTEE (DPCC) WITH
RESPECT TO THE ORDER DATED 15.05.2024.

1. That, this Hon'ble National Green Tribunal vide order dated 15.05.2024 in the above matter related to providing sewerage network in Unauthorized Colonies in NCT of Delhi directed DPCC to file its fresh response.
2. That, it is humbly submitted that under the law, providing sewerage network in 1799 unauthorised colonies including unauthorised colonies falling under O-Zone and connecting 639 JJ Clusters with the sewerage network is the responsibilities of Delhi Jal Board.
3. That, granting permission / NOC to Delhi Jal Board for providing sewerage network in the unauthorised colonies is the responsibility of Land Owning Agencies (Delhi Development Authority, Forest Department, GNCTD and Archaeological Survey of India etc.).
4. That, based on the information provided by Delhi Jal Board following is the Status of Sewerage Network in 1799 Unauthorized Colonies in NCT of Delhi as on 21.08.2024 :

| S. No. | Category | Nos. (As on 21.08.2024) |
|--------|---------------------------------------------|----------------------------|
| 1 | Sewer line / network completed | 1202 |
| 2 | Work in progress | 195 |
| 3 | Estimate / Tender / Award stage | 245 |
| 4 | NOC awaited (Forest / ASI / UD Department) | 107 |
| 5 | Colonies under land for DSTP to be allotted | 33 |

| | | |
|---|----------------------------|-------------|
| 6 | Not traceable / not exists | 10 |
| 7 | Cancelled by UD Department | 2 |
| 8 | Not feasible | 5 |
| | Total | 1799 |

Note:

- i. Sewer line in 440 Nos. unauthorized colonies shall be laid by December 2025.
 - ii. In 33 Nos. unauthorized colonies sewer line shall be laid in 18 months after handing over the possession of land for 2 Nos. DSTPs by DDA/Revenue department.
 - iii. In 107 nos. unauthorized colonies sewer line shall be laid in 18 months after issuing of NOC by Forest/ASI/UD department
5. That, as informed by DDA vide Email Dated 16.04.2024, only following four Unauthorized Colonies fall under O Zone and DDA has already issued NOC to DJB in respect of these Unauthorized Colonies :
- (i) New Aruna Nagar Colony (Majnu ka Tila)
 - (ii) Bahagat Singh Park Extn. Siraspur Village
 - (iii) Garhi Mandu Village
 - (iv) Old Village Ushman Pur (3rd Pushta Road)


Copy of Email Dated 16.04.2024 of DDA is at **Annexure – 1.**

6. That there are 639 JJ Clusters in Delhi which are to be connected with the sewerage system or with Decentralized STPs. As informed by DJB, out of total 639 JJ Clusters 581 JJ Clusters in Delhi have been connected with the sewerage system of DJB for treatment of sewage. Status of remaining 58 JJ Clusters is briefed in following Table :

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| S. No. | Measures Proposed by DJB / Status | No. of JJ Clusters |
|--------|------------------------------------------------------------------------------------------------------|--------------------|
| 1 | Drains to be trapped in sewer line (work in progress) | 12 |
| 2 | Drains will be trapped after commissioning of proposed sewer network in nearby Unauthorized Colonies | 14 |
| 3 | Drains which can be trapped into sewerage network by installing lift station | 05 |
| 4 | Feasible sites approved by NMCG for which demand has been raised for funds from NMCG | 15 |
| 5 | Trapped in STP through major storm water drain/trapping work are in progress | 08 |
| 6 | Not feasible due to space constraints and multiple outfalls, etc. | 03 |
| 7 | Site does not exist | 01 |
| | Total | 58 |

7. That, this response of DPCC may kindly be taken on record.


 (Dr. K. S. Jayachandran)
 Member Secretary,
 Delhi Pollution Control Committee

New Delhi
 Dated : 23.08.2024

Re: Fw: Vetting/ Updation of information in Draft Response w.r.t order of Hon'ble NGT in OA.NO. 190 of 2024 In News item titled "161 illegal colonies on O-Zone making river water toxic" appearing in The Times of India dated 25.01.2024

1 message

Dy Director IL <dydirildda@gmail.com>
To: wmc2dpcc2023@gmail.com

Tue, Apr 16, 2024 at 5:50 PM

Cc: "To: vcdda" <vcdda@dda.org.in>, dg.asi@gov.in, "C.D SINGH" <pccf-gnctd@delhi.gov.in>, pccfgnctd@gmail.com, "ceodelhi.djb" <ceodelhi.djb@nic.in>, "Cc: Secretary (Environment)" <seenv@nic.in>, "Chairman (DPCC)" <chdpcc@nic.in>, Pr Secretary Home GNCTD <pshome@nic.in>, MS DPCC <msdpcc2022@gmail.com>, Member Secretary <msdpcc@nic.in>, Deepak Kumar Singh <dk Singhdpcc@gmail.com>, emdda <emdda@dda.org.in>, prncomnr <prncomnr@dda.org.in>, pcdda-hort <pcdda-hort@dda.org.in>, prncommrldmlpp <prncommrldmlpp@dda.org.in>, cla <cla@dda.org.in>, commlm <commlm@dda.org.in>, commrlnddisp <commrlnddisp@dda.org.in>, KAMAL GUPTA <kamalguptadda2@gmail.com>, Kamal Gupta <kamalgupta.dda@gmail.com>, kamalgupta.ofb@gov.in

Dear Sir/Ma'am,

Ref. below e-mail vide which Draft Response of DPCC to be filed before the Hon'ble National Green Tribunal in OA.NO. 190 of 2024 was attached and response of DDA was sought. The draft response was examined and it was found that , Point no. 6 (sr. no 3 & 4) and Point No. 7 pertains to DDA. Accordingly, the reply duly approved by Competent Authority is submitted below:

1. Point No. 6 (Sr. 3) - Colonies where NOC is awaited / "O Zone" and Point No. 7 - As informed by DDA, out of 161 unauthorized Colonies where NOC is awaited, only following four unauthorized colonies fall under O Zone.

Reply : NOC dtd 12.02.2024 (copy enclosed) has already been issued to DJB for four (04) nos. of colonies falling under O Zone namely (i) New Aruna Nagar (Majnu ka Tila), (ii) Bhagat Singh Park Extn Siraspur Village, (iii) Garhi Mandu Village, (iv) Old Village Usman Pur (3rd Pushta Road).

2. Point No. 6 (Sr. no. 4) - Colonies where Sewerage network is to be laid along with Decentralized STP's.

Reply : Out of total nine (09) cases for allotment of land to DJB for STP/SPS which are being monitored in the High Level Committee, allotments have been done in five (05) cases and allotments in four (04) cases are under process. Summary of the cases is as under:

| Sr. No | District | Village/ Capacity | Status as on 05.04.2024 |
|--------|------------|--------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | New Delhi | Rangpuri 5 MGD STP SPS/Lift Station | Allotment for STP done vide letter dtd 15.01.2024 Allotment of SPS done vide letter dtd 18.03.2024 Payment awaited from DJB. |
| 2 | South West | Chattarpur Extension 1.75 MLD for DSTP | Allotment done vide letter dtd 05.03.2024. Payment awaited from DJB. |
| 3 | South West | Maidangarhi 4.30 MLD for DSTP | TSS is being carried out to ascertain the exact status , location, demarcation of land under reference. Upon receiving the same, allotment will be processed accordingly. |
| 4 | South West | Salahpur Khera 0.5 MGD for Lift station | Rectified TSS drawing of village Salahpur has been forwarded to the O/o SDM (KH) South-West, GNCTD for verification vide letter dated 29.01.2024. Reply is awaited. Upon receiving the reply, allotment will be processed accordingly. |

| | | | |
|---|------------|-------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|
| 5 | New Delhi | Shahbad Mohammadpur 2 MGD for Lift Station | TSS of the site under reference is under verification. Subsequent to verification of TSS, file will be processed for allotment accordingly. |
| 6 | North West | Adjoining Maharishi Valmiki Hospital, Pooth Khurd Village | Allotted done vide letter dtd 16.10.2023. Payment received from DJB on 02.04.2024 and same is under verification. |
| 7 | North West | Vijay Colony near Bawana Chowk | Upon verification, possession letter will be issued. |
| 8 | North West | Village Mohamadpur Majri District 21 MLD for DSTP | Allotment done vide letter dtd 08.12.2021 and Possession letter issued vide letter dtd 12.01.2024. |
| 9 | North | Swatantra Nagar and Bankner village for STP/DSTP in Narela Constituency | Allotment under process. |

Thanks & Regards
Bhaskar Tiwari
Dy. Director (IL)
Institutional Land Branch, DDA

----- Forwarded message -----

From: **commrlnddisp** . <commrlnddisp@dda.org.in>
Date: Thu, Apr 4, 2024 at 5:44 PM

Subject: Fw: Vetting/ Updation of information in Draft Response w.r.t order of Hon'ble NGT in OA.NO. 190 of 2024 In News item titled "161 illegal colonies on O-Zone making river water toxic" appearing in The Times of India dated 25.01.2024
To: kamalguptadda2 <kamalguptadda2@gmail.com>

From: Ravi Shankar <prncommrldmlpp@dda.org.in>
Sent: Thu, 4 Apr 2024 17:43:09 GMT+0530

To: "commlm" <commlm@dda.org.in>, "commrlnddisp" <commrlnddisp@dda.org.in>
Subject: Fw: Vetting/ Updation of information in Draft Response w.r.t order of Hon'ble NGT in OA.NO. 190 of 2024 In News item titled "161 illegal colonies on O-Zone making river water toxic" appearing in The Times of India dated 25.01.2024

From: vcdda <vcdda@dda.org.in>
Sent: Thu, 4 Apr 2024 17:18:47 GMT+0530

To: "emdda" <emdda@dda.org.in>, "prncomnr" <prncomnr@dda.org.in>, "pcdda-hort" <pcdda-hort@dda.gov.in>, "prncommrldmlpp" <prncommrldmlpp@dda.org.in>, "cla" <cla@dda.org.in>
Subject: Fw: Vetting/ Updation of information in Draft Response w.r.t order of Hon'ble NGT in OA.NO. 190 of 2024 In News item titled "161 illegal colonies on O-Zone making river water toxic" appearing in The Times of India dated 25.01.2024

From: wmc2 dpcc <wmc2dpcc2023@gmail.com>
Sent: Thu, 4 Apr 2024 15:11:00 GMT+0530

To: vcdda <vcdda@dda.org.in>, dg.asi@gov.in, "C.D SINGH" <pcdf-gnctd@delhi.gov.in>, pccfgnctd@gmail.com, "ceodelhi.djb" <ceodelhi.djb@nic.in>
Cc: "Secretary (Environment)" <sevn@nic.in>, "Chairman (DPCC)" <chdpcc@nic.in>, Pr Secretary Home GNCTD <pshome@nic.in>, MS DPCC <msdpcc2022@gmail.com>, Member Secretary <msdpcc@nic.in>, Deepak Kumar Singh <dksinghdpcc@gmail.com>
Subject: Vetting/ Updation of information in Draft Response w.r.t order of Hon'ble NGT in OA.NO. 190 of 2024 In News item titled "161 illegal colonies on O-Zone making river water toxic" appearing in The Times of India dated 25.01.2024

Sir / Madam,

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(6)


Please find attached herewith Draft Response of DPCC to be filed before the Hon'ble National Green Tribunal in OA.NO. 190 of 2024 In News item titled "161 illegal colonies on O-Zone making river water toxic" appearing in The Times of India dated 25.01.2024 for kind perusal and vetting of the information provided in the draft Response urgently by 04:00 PM on 04.04.2024.

In case of No Reply / No Response it shall be presumed that Information provided in the said Status / Progress Report is correct and the same shall be filed before the Hon'ble NGT. The matter should be treated as most urgent

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Thanks & Regards
D.K. Singh
SEE & Incharge, WMC-II
Delhi Pollution Control Committee

--
Regards,

O/o Dy. Director(IL)/DDA

 **NOC to DJB dtd 12.02.2024.pdf**
57K

दिल्ली विकास प्राधिकरण/ DELHI DEVELOPMENT AUTHORITY
 संस्थानिक भूमि शाखा/ INSTITUTIONAL LAND BRANCH
 कमरा न.-216, ए-ब्लॉक, द्वितीय तल, विकास सदन, आई. एन. ए, नई
 दिल्ली 110023
 Room No-216, A-Block, Second Floor, Vikas Sadan, INA New Delhi-
 110023

E-74020

F. LD/IL/0023/2023/GOVT/22A-INSTITUTIONAL LAND V/1300 दिनांक: 12/02/2024

To

The Chief Engineer (DR) Project-I,
 Varunalaya Phase- II, Karol Bagh,
 New Delhi-110005.

Sub: Regarding issuance of NOC for extending sewerage network to 4 unauthorized colonies falls in O Zone under DDA.

Sir,

This is with reference to your letter No. F-2(1)/DJB/CE(Dr)Pr-I/2023/879 to 890 dated 13.12.2023 wherein DDA is requested to provide NOC for 4 nos. of colonies falling in O -zone as mentioned below so that necessary action be initiated for extending the sewerage network by DJB: -

| Sr. No | Name of Unauthorized Colony | Registration No. | AC Name |
|--------|------------------------------------------------------|------------------|--------------|
| 1. | New Aruna Nagar Colony (MajnuKaTila), Delhi -54 | 111 | ChandniChowk |
| 2. | Bhagat Singh Park Extn., Siraspur Village, Delhi-42 | 1225 | Badli |
| 3. | Village GarhiMandu, Delhi- 53 | 1371 | Ghonda |
| 4. | Old Village Usmanpur, 3rd Pushta, Dhalan Road, Delhi | 4 (LOP) | Ghonda |


2. With regard to the above referred request In-Principle NOC is granted to DJB for extending sewage network in the abovementioned 4 unauthorised colonies subject to following conditions: -

i. In-principle NOC granted for extending sewage network does not confer any rights nor would it be a basis for any claim for conferment of such rights for regularization later on and that the ownership of land remains with DDA, wherever applicable.

ii. DJB shall obtain all requisite permissions including from the Principal Committee of Hon'ble NGT and thereafter shall submit these permissions along with project report including the alignment of network to DDA for issuance of final NOC.

iii. DJB should design the network in such a manner which should be environment friendly, non-polluting the floodplain/river and should not obstruct the free flow of water during high flood flow.


This is issued with the approval of VC, DDA.


(भास्कर तिवारी)
उपनिदेशक (संस्थानिक भूमि)

o/c

प्रतिलिपि:

1. Pr. Secretary (Forest and Environment)- for kind information please.
2. Pr. Commissioner (Horticulture), DDA, Vikas Sadan - for kind information please.
3. CEO, DJB- for kind information please.
4. Member (Dr)-for kind information please.
5. Commissioner (Planning), Vikas Minar, DDA. - for kind information please.
6. Chief Engineer (HQ), DDA, Vikas Sadan - for kind information please.
7. Director (IL)- for kind information please.


उपनिदेशक (संस्थानिक भूमि)

o/c